

Central Administrative Tribunal  
Principal Bench

O.A. No. 2440 of 1995

(A)

New Delhi, dated this the 24th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Bhanta Lal,  
S/o Shri Tunda Ram,  
Ex-Gateman, Northern Railway,  
Modi Nagar,  
Presently R/o Vill. & P.O. Salempur,  
Tehsil Supotra,  
Dist. Swai Madhopur,  
Rajasthan. .. Applicant

(By Advocate: Shri Madhok proxy counsel  
for Shri B.S. Mainee)

Versus

Union of India through

1. The General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi. .. Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Madhok appears and prays for permission  
to withdraw the O.A. Permission is granted and the  
O.A. is dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

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